

**The Criminal Laws (Amendment) Bill, 2024 (Insertion of New Section 106A, etc.)-Introduced**

**DR. ALOK KUMAR SUMAN (GOPALGANJ):** Sir, I beg to move for leave to introduce a Bill to amend the Bharatiya Nyaya Sanhita, 2023 and the Bharatiya Nagarik Suraksha Sanhita, 2023.

माननीय अध्यक्ष: प्रश्न यह है:

कि भारतीय न्याय संहिता, 2023 तथा भारतीय नागरिक सुरक्षा संहिता, 2023 का संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।

प्रस्ताव स्वीकृत हुआ ।

**DR. ALOK KUMAR SUMAN:** Sir, I introduce the Bill.